

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4624
ANSWERED ON:11.08.2014
AUDIT OF OIL AND GAS CONTRACTS
Owaisi Shri Asaduddin;Puttaraju Shri C.S.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government proposes to make it mandatory for audit of oil and gas contracts including Production Sharing Contracts between public and private sector companies to avoid unnecessary legal disputes with the explorer; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN):

(a) & (b): Ministry of Petroleum & Natural Gas (MOP&NG) exercises its right to carry out audit of all fields, Pre-NELP and NELP blocks as per the provisions made in Section 1.9 of the Accounting Procedure (AP) of the Production Sharing Contract (PSC).